

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 28(ND)/2016

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: Rajeev Behl Vs. M/s. Realtech Infrastructure Ltd. & Ors.

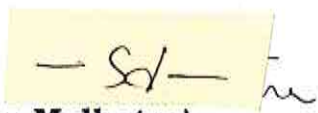
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. R. K. Gupta, Advocate		
	For the Respondents (s):	Mr. Diggaj Pathak, Ms. Shweta Sharma, Mr. Jayant Mehta and Mr. Rahul Kukreja, Advocates		

ORDER

This case has been received on transfer from the Hon'ble Principal Bench. Ld. Counsel for the Petitioner submits that reply in this case is still awaited.

In view of the same, renotify this case for 25th January, 2018.


(Ina Malhotra)
Member (J)

(Lekhraj Singh)